

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.10.2024

**ORDER NO. 133 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 95 of 2024 for **CESTAT, New Delhi** on **23.10.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 23.10.2024 at 2:30 p.m.	Dr. Rachna Gupta, Hon'ble Member (Judicial)	<b>Part heard matter</b> ST/55017/2023 M/s. Om Prakash shrivastava vs. CGST, Bhopal

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar